## HIGH COURT OF UTTARAKHAND AT NAINITAL NOTICE-10

All the Advocate's Clerks who are registered up to 31-03-2024 may submit their applications for renewal of their registration for the next financial year i.e. 01-04-2024 to 31-03-2025 by 05-03-2024.

Applicants desirous of being registered as Advocate Clerks may also submit their duly filled application forms.

Those registered Advocate's Clerks who wish to obtain a new Identity / Accreditation Card, as the present card is ruined / mutilated can obtain the same by depositing the requisite fee along with 02 pass-port size photograph and surrendering the ruined / mutilated Identity / Accreditation Card.

Application for renewal and fresh application forms for registration may be submitted in Admin.B Section of this Court on or before 05-03-2024 till 5 p.m.

Dated: 23.02.2024

sd/-

**Registrar General** 

No. 1043 /UHC/IV/Admin. B/2006

Dated: 23.02.2024

Copy to:

- 1. President/Secretary, High Court Bar Association, Nainital.
- 2. Notice Boards of High Court and Bar Association.
- 3. Deputy Registrar, Listing Section for necessary action.
- 4. I/C NIC, High Court of Uttarakhand, Nainital with request to upload it on the website of the Hon'ble High Court.
- 5. Guard File.

124.02.2024

Deputy Registrar Admin. B